

[*Translation*]**Setting up of Industries in Gujarat**

1706. SHRI RATILAL KALIDAS VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Union Government to set up industry in Gujarat particularly in Ahmedabad district; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). There are 94 applications for Industrial Licence pending consideration with Government of India for setting up industries in the State of Gujarat, out of which 10 applications are for locations in the district of Ahmedabad and which are at different stages of processing. The details of the pending proposals are however not disclosed till the Government have taken final decision thereon.

[*English*]**Growing size of Pakistani Army**

1707. SHRI R. GUNDU RAO:  
SHRI HARISH PAL:  
SHRI SHANTARAM  
POTDUKHE:  
SHRI SANAT KUMAR  
MANDAL:

Will the PRIME MINISTER be pleased to state:

(a) whether the size of the Pakistani Army is growing fast day by day while the size of the Indian army is declining;

(b) if so, whether Government propose to increase the strength of the Indian Army; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Government are aware of the increase in size of the Pakistani Army and its acquisition of sophisticated weapons far beyond its legitimate defence requirements.

(b) and (c). Government keep a close watch on all developments which have a bearing on our national security and take appropriate measures to ensure full defence preparedness.

[*Translation*]**Tenure of Chairman-cum-Managing Director of Hindustan Sambhar Salt Ltd.**

1708. SHRI GOPAL PACHERWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the tenure of the Chairman-cum-Managing Director of the Hindustan Sambhar Salt Limited has been extended;

(b) if so, the reasons therefor;

(c) whether complaints of corruption and irregularities against the Chairman-cum-Managing Director and officers of the said undertaking have been received; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The term of the present Chairman & Managing Director, Hindustan Salts Ltd. and its subsidiary Sambhar salts Ltd. expired on 12.9.1990. However, he has been asked to continue till a final decision is taken in the matter.